

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 63 of 2011**

**Dated : 5<sup>th</sup> July, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**M/s Indowind Energy Limited**

**... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory Comm. & Ors.**

**...Respondent(s)**

**Counsel for the Appellant(s): Mr. G. Joshi**

**ORDER**

It is submitted by the learned counsel for the Appellant that all the Respondents have been served and affidavit of service also has been filed.

Post the matter on **17.08.2011.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**TS/KS**